## IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARAIN SUGARS AND CHEMICALS LIMITED GIN : L15421TN1987PLC014454 Date of commencement of CIRP: 29th July 2021.

## LIST OF CREDITORS Summary as on 27-10-2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Annexure-3)

0 0 0 0 0 0	0 0 0 0 0 0 0	14.16 6.93 6.93 5.67 4.58 4.58 3.89 3.92 2.58	49,00,75,250 No 49,00,75,250 No 54,24,67,156 No 40,12,01,683 No 32,38,13,030 No 32,38,13,794 No 27,19,86,072 No 27,74,92,380 No 18,223,396 No 18,223,396 No 16,43,31,814 No	100,20,36,809 49,00,75,250 49,00,75,250 49,00,75,250 49,02,75,250 40,12,01,663 4	100,20,35,809 Financial Debt 49,00,75,250 Financial Debt 54,24,67,156 Financial Debt 40,12,01,663 Financial Debt 22,38,13,930 Financial Debt 22,19,56,072 Financial Debt 27,19,56,072 Financial Debt 27,19,56,076 Financial Debt 18,22,33,930 Financial Debt 18,23,33,930 Financial Debt			12-08-2021 18-08-2021 10-08-2021 11-08-2021 11-08-2021 10-08-2021 10-08-2021 11-08-2021 11-08-2021 11-08-2021 11-08-2021	Development Agency Ltd (REDA) Sugar Development Fund (SDF), Ministry of Consumer Affairs Ministry of Consumer Affairs Represented by IFC Limited Central Bank of India ICCI Bank Limited Bank of India IDBI Bank Ltd Union Bank of India South Indian Bank Limited Indian Overseas Bank Federal Bank Federal Bank	3 5 6 6 6 7 7 7 10
0 0	0	16.87	190,21,73,180 No 119,35,52,644 No	119,35,52,644	190,21,73,180 Financial Debt 119,35,52,644 Financial Debt		12-08-2021 203,60,90,613 12-08-2021 141,40,94,080	12-08-2021	Indian Bank State Bank of India	2 1
			-						Independent Financial Creditors	Þ
mutual Amount of claim be set admitted	Amount of any mutual dues; that may be set-	offine Amount of Configent Claim. Tee in	Inted  Amount Whether % of Voting Covered by Related Share in gurantee Party? COC	Amount of Chairm Covered by Covered by Covered by Security Intrest Epigantes	d Nature of Clain	Amount of Claim admitte	Details of Claim Received  Date of Amount  Receipt Claimed	Details of Date of Receipt	Name of the Creditor	Ö Ö Ö

13. Admitted amount is based on the amount outstanding as per the audited financial statements of the company & the interest workings shared by the management on the borrowings for the period from the date of classification of NPA by the respective claimant to the date of commencement of CIRP. However, the Company has not applied interest on borrowings in the audited financial statements since the date of classification of the account as Non Performing Asset by the respective banks / financial institutions. 1 to 12. Notes attached in seperate annexure as "Annexure to the list of Financial Creditors of Dharani Sugars & Chemicals Limited – Security Interest Captured as per Form C".

